

Dated.....18.11.2014.....

**THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT**

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HOUSE OF THE PEOPLE
Wednesday, 18th June, 1952.

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

**WRITTEN ANSWERS TO QUESTIONS
DOLLAR EARNING CROPS**

*950. Shri Velayudhan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have set up a Committee to examine the position and recommend means of development of dollar earning crops such as pepper, ginger, cardamum, lemongrass and cashew; and

(b) what are the functions of this Committee?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The functions of the Committee are to examine the various aspects concerning the production and marketing of these crops and consider whether centralised direction is necessary in this field and, if so, in what form.

STANDARDIZATION OF SALARIES OF RAILWAY EMPLOYEES

*951. Shri Velayudhan: Will the Minister of Railways be pleased to state:

(a) whether Government have taken any steps to standardize the salaries of staff on all Railways in India; and

(b) if so, what is the nature of the scheme and the amount of money involved in it.

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The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) The standardisation of salaries is based mainly on the recommendations of the Central Pay Commission. The scheme costs the Railways Rs. 34 crores per annum.

"GROW MORE FISH" SCHEME

*952. Sardar Hukam Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the funds allotted for 'Grow More Food' Campaign were also used for making available more fish for food during the year 1951-52;

(b) if so, what was the amount so utilized and what was the increase in quantity of fish made available during the year 1951-52?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes, Sir.

(b) Loans totalling Rs. 12.86 lakhs and grants of Rs. 9.51 lakhs were sanctioned to various State Governments for schemes estimated to give an additional production of 1,06,000 tons of fish. Information regarding the amounts actually utilised and the fish produced will not be available for some time.

RAILWAY INSPECTORATE

*953. Shri S. C. Samanta: Will the Minister of Communications be pleased to state:

(a) the number of Railway accidents investigated into by the Railway Inspectorate since 1947-48;

(b) whether the functions and administration of the Railway Inspectorate will undergo any change due to the new regrouping of Railways; and

(c) if so, what are they?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) I lay on the Table of the House a statement giving the required information. [See Appendix V, annexure No. 25.]

(b) and (c). The functions of the Railway Inspectorate will not undergo any change as a result of the re-grouping of railways; but to suit the requirements of re-grouping, certain proposals relating to the administrative reorganisation of the Inspectorate are under consideration.

RELEASE OF DETENUS

*954. **Shri S. C. Samanta:** Will the Minister of Home Affairs be pleased to state: how many amongst the detenus released during January 1951 and April 1952 (month by month and state by state) are Members elected to different Legislatures in India, both Central and State?

The Minister of Home Affairs and States (Dr. Katju): I place on the Table of the House a detailed statement containing the relevant information. [See Appendix V, annexure No. 26.]

NEW FACTORY FOR BUILDING RAILWAY COACHES AT PERAMBUR

*955. **Dr. Ram Subhag Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a new factory for building locomotives and railway coaches has been started at Perambur, Madras; and

(b) if so, whether work on the scheme whereby railway coaches for Indian Railways will be built has commenced?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). Work has already begun on the provision of new factory at Perambur, Madras, for the manufacture of railway coaches only.

NATIONAL HIGHWAYS

*956. **Dr. P. S. Deshmukh:** (a) Will the Minister of Transport be pleased to state whether the Planning Commission has proposed any definite schemes of building National Highways?

(b) Have they laid down any standards?

(c) If so, what are they?

(d) What is the length of National Highways proposed to be completed in the next 5 years and how much would be complete during 1952-53?

(e) How much of this would lie in the State of Madhya Pradesh?

(f) What is the estimated cost in each case, total and per mile?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The Planning Commission approved a programme for national highway works as published in their Report.

(b) and (c). The Commission were not directly concerned with standards but the accepted standard is that each road should be built and maintained, as far as funds permit, to carry the traffic using it or that may be expected to use it in the near future.

(d) About 400 miles of "missing links" are expected to be completed during the five-year period ending with 1955-56 and work will be in progress on 350 miles more. About 125 miles are expected to be completed during 1952-53.

(e) Fortyseven miles of these missing links lie in Madhya Pradesh and work will be taken in hand in all these lengths during the current five-year period. Approximately two-thirds of the work will be completed in this period.

(f) The cost varies from mile to mile depending on local conditions. The total cost is Rs. 23 crores and for Madhya Pradesh Rs. 1·4 crores as so far provisionally allocated.

PRODUCTION OF JUTE

*957. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the final estimate of production of jute has been completed for the year 1951;

(b) if so, what its production has been in different states; and

(c) whether targets fixed for the year has been reached?

The Minister of Food and Agriculture (Shri Kidwal): (a) Presumably the hon. Member is referring to 1951-52 for which year the Final Estimates have been completed.

(b) A statement is laid on the Table of the House.

(c) Yes. The All-India production of jute in 1951-52 even exceeded the All-India target by 1·6 lakh bales.